

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.A No.34/(MAH)/2014
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2016


NAME OF THE PARTIES: Ms. Kalpana Srivastava

V/s.
M/s. Nirmal Transformation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Ameya Gokhale, Akash Menon	Adv. for R2	
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2.	PRIYANK LADDA	Adv. for Petitioner	
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Order

C.A No. 34/59/NCLT/MB/MAH/2014

1. Ld. Counsels from the sides of the Petitioner/ Applicant and Respondents are present. At the out-set it is informed that the order (Interim Order) of the CLB dated 13.04.2015 was challenged and presently listed for hearing on 22.09.2016 before the Hon'ble High Court of Bombay.
2. From the records it has also transpired that the reply has also not been filed so far. Time is granted with a direction to submit on or before 16.09.2016, a copy to the other side.
3. List this Company Appeal for hearing on 26.09.2016, communicated to both the sides in the Court.

sd/-

M. K. SHRAWAT
Member (Judicial)

Dated: 30th August, 2016.